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**MINISTRY OF CORPORATE AFFAIRS
VIGILANCE SECTION
PROPERTY RETURN FOR THE YEAR 2013 (AS ON 01.01.2014)**

1.	Name of the officer:	M. CHANDANAMUTHU	
2.	Service to which officer belongs:	I C L S	
3.	Present post held:	Joint Director	
4.	Present pay:	Rs.43,210/- + G P Rs.8700/-.	
5.	Office:	O/o The Regional Director, MCA, Mumbai-400 002.	
Property details:			
6.	Description of the property:	Details of Property is annexed as <u>Annexure 'A'</u>	
7.	Precise location (full address):		
8.	Area of land in case of landed property:		
9.	Nature of land (state whether residential/agricultural etc.)		
10.	Extent of interest:		
11.	If not in own name, state in whose name and relationship with Govt. servant.		
12.	Date of acquisition:		
13.	How acquired (whether by purchase, Lease, mortgage, inheritance, gift or otherwise name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below).		
14.	Value of the property (See note below).		
15.	Particulars of sanction of prescribed authority; if any:		
16.	Total annual income from the property:		
17.	Any other details:		
 (Signature)			
Date: 20/01/2014 Place: Mumbai.			

ANNEXURE 'A'

6.	7.	8.	9.	10.	11.	12.	13.	14.	15.	16.	17.
Description of Property.	Precise Location (full address).	Area of land in case of landed property.	Nature of land (state whether residential/ Agricultural etc.)	Extent of interest.	If not in own name state in whose name and relation ship with Govt. Servant	Date of acquisition.	How acquired (whether purchase, lease, mortgage, inheritance, gift or otherwise, name, address, connection with Govt. and other details of person/s from whom acquired etc. be given.	Value of property.	Particulars of sanctioned prescribed authority, if any.	Total annual income from the property.	Any other detail \$
i) House Plot of 1800 sq.ft.	Plot No. 346, Thiruverk- adu Co- Operative Society, Mumbol Village, Ambattur Taluka, Tiruvalluvar Dt. Chennai.	House Plot of 1800 sq.ft	Residential	Fully owned	N. A.	During 2001	The above property was acquired through Co-operative Housing Society.	i) Purchased at a cost of Rs.2.98 lacs. For this purpose, Rs.2.8 lacs was withdrawn out of GPF Account. During 2004 construction was done around 1050 sq.ft. at a cost of Rs.6 lacs. Rs.4.80 lacs was availed from State Bank of Travancore, Mount Road Branch.	Ministry was informed in this regard. Ministry file No. 29001/14/2001. v.g. may referred to.	Rs.60,000/-	Nil



								Chennai balance Rs.1.20 lakh was withdrawn from GPF account. Bank loan now stand closed.				
ii) House Building	House No. 28, 9 th ward. Thazhuvia Mahadevan, Koil Street, Vadasery, Nagarcoil, Dist: Kanyakumari	6.88 cents. 278.50 Sq. mts.	Residential	Fully owned (Freehold)	N. A.	2009	Acquired during 1959 by my grand father. Through Family Partition during 1983 inherited by mother. Vide Settlement Deed during 2009 transferred in my favour.	Rs. 8.50 lacs then record value.	N.A.	Lease rental income Rs.42,000/-	Nil	
iii) Agriculture Land	Sy. No. 23/1, Old 1030, Therayacolput hur, Nagarcoil Village, Dist: Kanyakumari	1 Acre 41 Cents. (Part 43.25 cents).	Agricultural	Fully owned (Freehold)	N.A.	2009	Through Family Partition during 1983 inherited by mother. Vide Settlement Deed during 2009 transferred in my favour.	Rs.1.51 lacs then record value	N.A.	Rs. 1 lakh	Nil	


 (M. CHANDANAMUTHU)
 JOINT DIRECTOR